

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


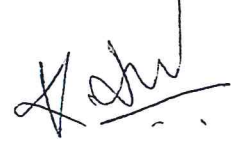
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	S. DEVIKAR Faction Law	Counsel for Zee Entertainment Enterprises Ltd	
2)	Ganesh Kumar	Counsel for Tanjara PCS	

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent submitted that there is a chance of settlement in the matter. Counsel for Petitioner prayed short time for taking instructions from his client, who is at Mumbai. At request of both the Counsels, time is enlarged. Put up on **23.08.2017** at **10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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